(d) Public Sector Undertakings are treated at pq<sub>r</sub> with the Private Sector Undertakings in enforcement of Central Excise law and they are equally liable to punishment for contravention of the Central Excise law. Instructions have also been issued to Public Sector Undertakings for resorting to Central Excise departmental channel fo<sub>r</sub> resolving disputes concerning Central Excise matters. They have been asked to promptly pay the duty etc. adjudged by the Central Excise quasi-judicial authorities. Periodical meetings between the representatives of the Public Sector Undertakings and <sup>tn</sup>e Central Excise Officers are also held, if necessary.

## Cheating of Singapore branch of an Indian Bank

186. SHRI J. K. JAIN: Will the Minister of FINANCE be pleased to state:

- (a) whether an incident of cheating of the Singapore branch of an Indian nationalised bank has come to Government's notice;
  - (b) if so, what is the amount involved; and
- (c) what steps have been taken to recover the amount?

THE DEPUTY MINISTER IN THE MINISTRY OF **FINANCE** (SHRI MAGANBHAI BAROT): (a) to (c) Indian Overseas Bank has reported that its Singapore branch has paid twn cheques, one for Singapore \$6 50 000 and another for Singapore \$1.60 000 in March 1979 in clearing, t<sub>0</sub> Bank of China, Singapore. The cheques were purported to have been signed by tho Monaster of M/s Juma-bhov and Sons(P) Ltd. The account holder however, contended, later on, that these were forged. A police comniamt Ins already been lodged by M/s Jumabhov and Sons (P) Ltd. and tho police investinations are still ctoina on According to thr> information available with Indian Oversea Rank the culprit has not So far been traced.

## Production of controlled cloth

- 187. SHRI J. K. JAIN: Will the Minister of COMMERCE be pleased to state:
- (a) what has been the contribution of the private sector in the field of production of controlled cloth during the year 1979-8(1,*visa-vis* that of the public sector;
- (b) what efforts are being made to increase the production of controlled cloth in view of heavy demand; and
- (c) whether there is any scheme to change the price structure of controlled cloth?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Under the existing policy, mainly NTc mills are to undertake production of controlled cloth. Whatever residual quantity is not being produced by them, is allotted to private sector textile mills. During 1979-80, total production of controlled cloth was of the order of 337.204 million sq. metres, of which NTC's share was 251 070 million sq. metres and the share of the private sector mills was 86.134 million sq. metres.

(b) and (c) Various aspects of the scheme of controlled cloth including quantum of production and changes in the price structure of controlled cloth are currently under examination.

## **Deposits of Nationalised Banks**

- 188. SHRI DHARAMCHAND JAIN: Will the Minister of FINANCE be pleased to state:
- (a) what are the region-wise details of the deposits of the Nationalised Bank<sub>s</sub> as on 31st December, 1979;
- (b) whether it is a fact that the denositg have declined considerably; if so, what are the reasons therefor; and
- (c) what steps Government process to take to promote savings and mobilise other forms of deposits?